

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT - II)

Item No. 258
422(ND)2017

IN THE MATTER OF:

Sh. Sanjay Kumar Jain & Ors. ... Applicant/Petitioner

Versus

Bay Securities Pvt. Ltd. ... Respondent

Under Section: 241-242

Order delivered on 21.12.2020

CORAM:

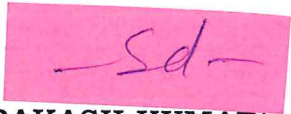
**SHRI. B. S. V. PRAKASH KUMAR,
HON'BLE ACTG. PRESIDENT**


**SHRI. L.N. GUPTA,
HON'BLE MEMBER (TECHNICAL)**

**PRESENT: Jaswant Singh Advocate for petitioners
Adv. Om Prakash Chopra**

ORDER

List on 20th April, 2021.


**(B. S. V. PRAKASH KUMAR)
ACTING PRESIDENT**


**(L. N. GUPTA)
MEMBER (TECHNICAL)**